

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CP/CA No : CA/101/IB/2019 IN TCP/431/IB/2017
NAME OF PETITIONER : Mahalingam Suresh Kumar
NAME OF RESPONDENT : Chockkalingam Pillai & 7 ors (Nagyang Shoes Ltd)
SECTION : Sec 44,48,49 Of IBC

ORDER

Learned Counsel for Applicant Mr. A.G. Sathyanarayana and Learned Counsel for Respondent Ms. Prapti Mehta are present through video conferencing platform.

In view of the directions issued by this Tribunal dated 30.12.2019 wherein a direction was given based on the request of the Learned Counsel for the Liquidator for the Liquidator also be present before this Tribunal during the course of arguments. For this purpose, the matter is fixed for hearing on **01.04.2021**.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R.VARADHARAJAN)
MEMBER (JUDICIAL)